

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:1763  
ANSWERED ON:11.12.2008  
SUBSIDY ON TRANSPORTATION OF FERTILIZERS  
Thakur Shri Anurag Singh

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Union Government has accorded approval in principle for giving subsidy on transportation of fertilizers to Himachal Pradesh on the line of subsidy being given to Jammu and Kashmir and North Eastern States;
- (b) if so, the details thereof; and
- (c) if not, the time by which final decision is likely to be taken by the Union Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF MINES(SHRI B.K. HANDIQUE)

(a) to (c):- The Special Freight Reimbursement Scheme (SFRS) applicable in the state of J& K and North Eastern States up to 31st March, 2008 was not applicable for the state of Himachal Pradesh.

With effect from 1st April, 2008, 'The policy for uniform freight subsidy on all fertilizers under the fertilizer subsidy regime' has been made applicable. Under this scheme, the SFRS for J&K and N.E. states stands withdrawn as the freight will now be paid on actual leads. This policy is applicable for all states throughout the country including Himachal Pradesh, Jammu and Kashmir and North Eastern States. Thus w.e.f. 01.04.2008, the same freight policy is applicable for all the states including HP, JK and North Eastern States.